

Name of Corporate Debtor :- Era Infra Engineering Limited

Date of Commencement of CIRP Process :- 8th May'2018

Amount in INR

**List of Operational Creditors (Government dues)**

Sl No	Name of the Creditor	Details of Claim Admitted		Amount of Claim not admitted	Amount of Claim under verification
		Amount Claimed	Amount of Claim Admitted		
1	ACIT/DCIT (TDS), New Delhi	24,79,45,328.00	24,79,45,328.00	-	NIL
2	Central Goods & Service Tax, Department of Revenue, Muzafarnagar	28,55,000.00	28,55,000.00	-	NIL
3	Asst. Commissioner State Tax Circle II Bilaspur	11,20,63,319.00	11,20,63,319.00	-	NIL
4	Office of the Principal Commissioner, CGST, Delhi - South	33,93,62,865.00	33,93,62,865.00	-	NIL
5	Employee State Insurance Corporation, Chandigarh	22,907.00	22,907.00	-	NIL
6	Deputy Commissioner of Commercial Taxes (Audit)(Bangalore)	3,15,58,737.00	3,15,58,737.00	-	NIL
7	Commercial Taxes Department Circle 3, Indore	5,19,00,229.00	5,19,00,229.00	-	NIL
8	Deputy Commissioner of Commercial Taxes, Ghaziabad	10,79,84,512.00	10,79,84,512.00	-	NIL
9	Excise and Taxation Department, Faridabad, Haryana	44,25,158.00	44,25,158.00	-	NIL
10	Employee State Insurance Corporation, Noida	44,154.00	44,154.00	-	NIL
11	The Assistant Commissioner of State Tax, Vapi	25,28,56,553.00	25,28,56,553.00	-	NIL
12	Department of Trade and Taxes (Office of the Assistant Commissioner)	1,43,70,69,545.30	1,43,70,69,545.30	-	NIL
13	Employees Provident Fund Organisation (Contractors)	15,37,68,724.00	15,37,68,724.00	-	NIL
14	Employees Provident Fund Organisation (Employees)	10,51,69,564.00	10,51,69,564.00	-	NIL
15	EPFO on behalf of CBT	1,07,249.00	1,07,249.00	-	NIL
16	New Delhi Municipal Council	6,42,58,671.00	6,42,58,671.00	-	NIL
17	Department of Goods & Service Tax, Maharashtra	60,26,966.00	60,26,966.00	-	NIL
18	Commissioner of Income Tax (TDS) Noida	42,12,17,000.00	37,27,31,819.00	4,84,85,181.00	NIL
19	ESIC	17,25,13,241.00	17,25,13,241.00	-	NIL
20	State Tax Officer, Panruti Rural Assessment Circle	11,37,99,186.00	11,37,99,186.00	-	NIL
21	Deputy Commissioner of State Taxes - Haridwar (VAT)	12,75,64,465.00	12,75,64,465.00	-	NIL
22	Deputy Commissioner of Commercial Taxes, Jharkhand, Bokaro	13,76,74,339.00	13,76,74,339.00	-	NIL
23	Deputy Commissioner of Commercial Taxes Bangalore	46,84,962.00	46,84,962.00	-	NIL
24	Asst. Commissioner, Central Goods & Service Tax, Rishikesh	1,24,16,037.00	1,24,16,037.00	-	NIL
25	Dy. Excise & Taxation Commissioner, Faridabad	39,77,946.00	39,77,946.00	-	NIL
26	Commissioner, CX & GST Delhi West	4,28,36,13,219.00	4,28,36,13,219.00	-	NIL

27	Asst. Commissioner of Customs, Mumbai	19,26,42,561.31	19,26,42,561.31	-	NIL
28	ESIC Raipur	87,24,941.00	87,24,941.00	-	NIL
29	ESIC Vishakapatnam	15,491.00	15,491.00	-	NIL
30	Office of the Commercial Taxes, Bundi Rakasthan	25,34,310.00	25,34,310.00	-	NIL
31	ESIC Ranchi	11,459.00	11,459.00	-	NIL
32	ESIC Lucknow	73,05,529.00	11,29,684.00	61,75,845.00	NIL
33	Asst Commissioner Division Connaught Place CGST South, New Delhi	4,16,53,157.00	1,94,26,381.00	2,22,26,776.00	NIL
34	Office of the Asst Commissioner of Income Tax Central Circle 29 Delhi	7,91,99,32,561.00	7,08,69,27,952.00	83,30,04,609.00	NIL
	<b>Total</b>	<b>16,36,76,99,885.61</b>	<b>15,45,78,07,474.61</b>	<b>90,98,92,411.00</b>	